

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1261/2019

Date of order: 26.11.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sri Indrajit Banik, son of late Kalachand Banik, by faith- Hindu, by occupation- unemployed youth, residing at C/o. Dilip Singh, Anjangarh, P.O. Shyamnagar, Dist- 24 Parganas(North), Pin- 743 127.

.....Applicant.

-versus-

1. Union of India, through the General Manager, Eastern Railway, 17, N.S. Road, Kolkata- 700001.
2. The Senior Divisional Personnel Officer, Eastern Railway, Sealdah Division, Sealdah, Kolkata- 700 014.
3. The Senior Divisional Finance Manager, Eastern Railway, Sealdah Division, Sealdah, Kolkata- 700 014.

.....Respondents.

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : None

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard 1d. Counsel for applicant at length.

2. At hearing, ld. Counsel for the applicant prays for liberty of this Tribunal to withdraw the present O.A to file a comprehensive representation to the Senior Divisional Personnel Officer i.e. respondent no. 2 ^{for} redressing his grievance.

3. Accordingly, the O.A is disposed of as 'withdrawn' with liberty to the applicant to file a comprehensive representation to the competent respondent authority within a period of 4 weeks from the date of receipt of a copy of this order. In the event such representation is preferred by the applicant, the competent respondent authority shall consider the same in accordance with law and pass appropriate orders within a period of 2 months.

4. It is made clear that we have not gone into the merit of the matter and all the points to be raised in the representation are kept open for the authorities.

5. Accordingly, the OA is disposed of as withdrawn with the aforesaid directions.

[Signature]
(Dr. Nandita Chatterjee)
Member (A)
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[Signature]
(Bidisha Banerjee)
Member (J)